

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1859  
ANSWERED ON:08.03.2013  
DEMANDS OF IT OFFICIALS  
Annayyagari Shri Sai Prathap

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Income Tax officials are pressing the Government to settle their long pending demands;
- (b) If so, the details thereof and its impact on the tax collection along with the response of the Government thereto; and
- (c) the steps taken/being taken by the Government to settle the issue at the earliest?

**Answer**

MINISTER OF STATE FOR FINANCE (SHRI S.S. PALANIMANICKAM)

(a) Yes, Sir.

(b) & (c) The Income Tax officials have been pressing for improving their service conditions like promotion/ regularisation, upgradation of pay scales, seniority etc. and other infrastructure facilities like provision of laptops/data card. In this context, the Association of the officers stop their members to keep away from action like Survey and Searches and even non-cooperation in recovery of arrears. This has an impact on tax collection. The demands of the Income Tax officials are at different stages of consideration in the Government.